

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.12.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8334 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Yogesh Roshanlal Gupta Vs. Indian Bank	Manu Aggarwal
2.	I.A. No. 8335 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Upkar Kaur Vs. Gagan Gulati, RP	Rakesh Kumar Bajaj
3.	I.A. No. 8336 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Hardeep Singh Vs. Gagan Gulati, RP	Rakesh Kumar Bajaj
4.	I.A. No. 8337 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Noslar International Ltd. Liquidation Through Sajeve Bhushan Deora Vs. Sigma Cartons Pvt. Ltd.	Harsh Gurbani
5.	I.A. No. 8338 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kotak Mahindra Bank Ltd. Vs. Mohit Kumar Legal Heir of Mr. Naresh Kumar, Personal Guarantor	Manan Jain

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Assistant Registrar